

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO. 2764
TO BE ANSWERED ON 10TH MARCH, 2026

ALLOCATION OF FUNDS FOR ANIMAL HUSBANDRY

2764 SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether the municipal corporations and Panchayats have been provided financial grants or technical assistance by the Government for setting up of animal shelters, fencing and sterilization infrastructure; and
(b) if so, the total amount of funds allocated for in this regard under the 15th Finance Commission's Urban Grant Scheme or other schemes?

ANSWER

**THE HON'BLE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND FISHERIES
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) & (b): The Animal Welfare Board of India provides financial assistance to the recognized animal welfare organizations and Gaushalas who provide shelter to the stray /injured/sick animals under the following programmes:

Regular and rescue cattle grant - financial assistance is provided towards maintenance / repairs of rescue home for animals, construction of water troughs / facilities, rescue operation during natural calamities including maintenance of stray animals, purchase of medicine for animals, purchase of medical equipment, establishment charge- cost of engaging veterinary doctors, SPCA inspectors, veterinary assistants, compounders, ambulance drivers etc.,

Scheme for shelter house for looking after the animals – financial assistance is provided to eligible Animal Welfare Organizations for establishment, upgradation and maintenance of shelters for animals. The scheme provides for Rs.25.00 lakh for construction of a shelter houses, in-house dispensary etc. out of which Rs.22.50 lakh (being 90%) is provided by the Government and remaining cost Rs. 2.50 Lakh (being 10%) is borne by the AWO.

However, as per Animal Birth Control Rule, 2023, the local bodies i.e. Municipal Corporations, Municipalities etc. are the authorities to provide the infrastructure for conducting Animal Birth Control Programmes. Hence, the local bodies of the concerned State Governments /UTs are providing the financial assistance directly to the implementing agencies conducting Animal Birth Control Programme of the stray dogs.

However, no funds are provided to Gram Panchayats and Municipal Corporations by the Department of Animal Husbandry and Dairying, Government of India.